

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency) No. 530 of 2020

IN THE MATTER OF:

**Amit Agarwal, R.P. of the Corporate
Debtor Boulevard Projects Pvt. Ltd.**

...Appellant

Versus

Ziasess Ventures Ltd.

...Respondent

Present: -

For Appellant:

Mr. Arun Kathpalia, Senior Advocate with Mr. Angad Varma, Ms. Charu Chitwan, Ms. Anjali Agarwala and Mr. Prashant Kumar, Advocates.

For Respondents:

Mr. Saurav Agarwal, Mr. Saurajay Nanda Mr. Zahid Laiq Ahmed and Mr. Ribhu Garg, Advocates.

Mr. Krishnan Venugopal, Senior Advocate with Mr. PK Mittal, Advocate for CoC/ Intervenor.

Ms. Raveena Rai and Mr. Prateek Kumar, Advocates for Successful Resolution Applicant.

O R D E R
(Virtual Mode)

06.01.2021 Mr. Arun Kathpalia, Senior Advocate representing the Appellant seeks liberty to file revised written submissions in five pages. He may file the same within 10 days in reasonable font and with reasonable margins. Learned Counsel for the Respondent and the Intervenor are also permitted to file written submissions in the same manner.

Post the Appeal for hearing on 4th February, 2021 at 02:00 PM

**[Justice Bansi Lal Bhat]
The Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

Ash/GC/